

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P.No. 239(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.10.2017**

**NAME OF THE COMPANY:** Alkha Dalmia Vs. Man Singh Thakur

**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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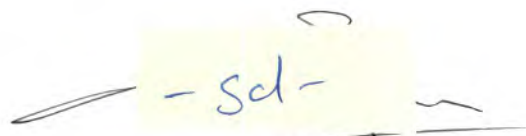
For the Petitioner (s) : Mr. Sakesh Kumar, Advocate

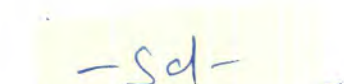
For the Respondent (s) : Ms. Vandana S. Bhandari, Advocate

**ORDER**

Respondent has put in appearance through Ms. Vandana S. Bhandari, Advocate, who prays for some time to file reply. Be filed within two weeks.

To come up for final arguments on 13<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**